

(11)

OA No. 293/08

18.05.2012

Hon'ble Ms. Jayati Chandra, AM

Shri K.N. Katiyar counsel for the applicant
and Shri R.K. Srivastava counsel for the
respondents.

M.A. No. 1579/12. This Misc Application
has been filed for recalling the order dated
11.4.2012. M.A. is within time. Cause shown is
sufficient. M.A. is allowed. Order dated 11.4.2012
is recalled. O.A. is restored to its original number.

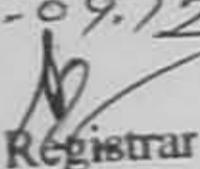
List on 25.07.2012.

J. Ch.

AM

Manish/-

Dt. 25-07-12
List TA/UA/RA/CCA/MA before
Hon. Bench for Adm/order/Final
Hearing on 05-09-12


Registrar

5-9-2012

Hon'ble Mr. Jayati Chandra, AM.

Name for the applicant even at
the revised call. Sri D. Tiwari holding
brief of Sri R.K. Srivastava as counsel
for the applicant.

The O.A. is dismissed in default
and for non- prosecution.

Man

J. Ch.
AM